



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,29th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR
COURT NO: 2

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
14 WP(C)/2244/2025 B/O	SHRI KALLOL ROY Versus KENDRIYA VIDYALAYA SANGATHAN AND 4 ORS	DR G J SHARMA MR. SURAJIT DUTTA	SC, KVS

LEAVE NOTE OF ADVOCATES FOR 29/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
20 WP(C)/6900/2023 FIXED	MAMON KARMOKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
ORDERS			
21 WP(C)/1132/2025 FIXED	M/S AROON AVIATION SERVICES PRIVATE LIMITED Versus UNION OF INDIA AND 4 ORS	MR. N DEKA MR. M GOGOI	MR. A DEKA (R-4) MR. S S ROY (C.G.C) MR. S BORTHAKUR(R-4) SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 29/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
19 WP(C)/2251/2025 B/O	BINOD KALITA Versus STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, PWD

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
37 WP(C)/429/2025 BY SLIP, WITH LCR	MAZEDA BEGUM @ MAZIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE BENCH COMPRISING
OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE MITALI THAKURIA]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./160/2024 FIXED	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LTD AND 4 ORS	MR. K N CHOUDHURY MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R-1,2,3) MR. JYOTIRMOY ROY MR. S SARMA(R-4) MR. R HAZARIKA(R-4) MR. C CHAKRAVARTY(R-4) MR D KHAN(R-1,2,3) MR D DAS(R-4) U DOLEY(R-1,2,3) MR B P SARMAH(R-4) B SAHA (R-4)
2	WITH WP(C)/2163/2023	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MS M HAZARIKA MR. S BANIK (AS LEGAL-AID-COUNSEL FOR R-5) MS K LOYA (r-4) MS. S NEWAR MR D KHAN

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
13 CRL.A(J)/72/2022 3 Y 1 M 20 D : (AT 10:30 AM)	ARUN TANTI Versus THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae)	MR J DAS Ms B Bhuyan (Addl. PP, ASSAM)

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19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
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22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
24)	MS. R VERMA	28-04-2025	To	07-05-2025

25)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
26)	MR. S CHETIA	28-04-2025	To	01-05-2025
27)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
28)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
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34)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
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37)	MR. A BISWAS	30-04-2025	To	02-05-2025
38)	MR. M R SODIAL	29-04-2025	To	04-05-2025
39)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,29th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
20 WP(C)/2178/2025 FIXED	RANJAN GOGOI Versus THE STATE OF ASSAM AND 5 OTHERS	MR. B HALDAR MR B DEORI MS S. BASAK	SC, P AND R.D. GA, ASSAM SC, ASEC
21 WP(C)/2186/2025 FIXED	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR S H SIKDAR MD IMRAN	GA, ASSAM MR. J AHMED (R-5) MS A HUSSAIN(R-5) SC, ELECTION COMMISSION.
22 WP(C)/2202/2025 FIXED	PRADIP BISWAS Versus THE STATE OF ASSAM	H G DAISY	SC, P AND R.D. GA, ASSAM SC, ASEC

LEAVE NOTE OF ADVOCATES FOR 29/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
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[For Tuesday,29th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
46	WP(C)/1834/2021 AT 10:30 A.M	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
47	WITH WP(C)/2068/2021	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
48	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	WITH I.A.(Civil)/1786/2024 in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS Versus M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA
ADMISSION				
49	WP(C)/1449/2021 FIXED	LINA TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
50	WITH WP(C)/6413/2017	JAYANTA KUMAR ROY and 29 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 29/04/2025

-

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[For Tuesday,29th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
45	Bail Appln./751/2025 WITH OFFICE NOTE, FIXED	JEKI GARH Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
46	Bail Appln./1219/2025 WITH OFFICE NOTE, FIXED	SEKHABAR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
ORDERS				
47	I.A.(CrI.)/403/2025 B/O in CrI.Rev.P./117/2025	NAGRA BRAHMA ALIAS BORO Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	PP, ASSAM
	WITH CrI.Rev.P./117/2025	SRI NAGRA BRAHMA @ BORO, Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	PP, ASSAM
	WITH I.A.(CrI.)/331/2025 in CrI.Rev.P./117/2025	SRI NAGRA BRAHMA @ BORO Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
20 Bail Appln./1333/2025 B/O	SUMI BORAH Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
24	WP(C)/4888/2023 FIXED	ASSAM (BHOURELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	WITH I.A.(Civil)/3141/2023 in WP(C)/4888/2023	ASSAM (BHOURELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
25	MACApp./98/2025 FIXED	KABITA NARZARY AND 4 ORS Versus THE LEGAL MANAGER MAGMA HDI GENERAL INSURANCE COMPANY LTD. AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH	
HEARING				
26	MFA/62/2013 WITH LCR, FIXED	UNION OF INDIA Versus M/S. FUEL SOURCES INDIA PVT. LTD.	MS.M CHATTERJEE MSK KALITA MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR. DIVYANSH RATHI
27	RSA/198/2016 WITH LCR, B/O	MD MAKADDAS ALI Versus MD LECHAN UDDIN and 29 ORS	MR M J QUADIR MR.S B LASKAR MR.S Y AHMED MS. M KHANIKAR	MS. R CHOUDHURY MR.A H M R CHOUDHURYR- 1-3 MS.P SHARMA(R- 1-3)
28	RSA/56/2017 WITH LCR, B/O	ON THE DEATH OF MD FAKARUDDIN LASKAR HIS LEGAL HEIRS HAZIRA BEGUM LASKAR and 7 ORS Versus TAJ UDDIN LASKAR	MR.L R MAZUMDER	MS. R CHOUDHURY MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS S S ZIA
29	MACApp./14/2021 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD. Versus SMT. RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS B RAJBONGSHI (R-1) MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1) MS A DAS (R-1)

WITH
[I.A.\(Civil\)/186/2021](#)
in MACApp./14/2021

NATIONAL INSURANCE COMPANY LTD.

Versus

RUKMINI THAPA AND 2 ORS.

HAZRA KHATOON @ HAZRA KHATUN
AND 2 ORS.

Versus

UNION OF INDIA

MS. R D MOZUMDAR

MS. C MOZUMDAR

MR. S P SHARMA

MR P K SARMA

MR R S CHAUHAN

MR D S DEKA

MR. S P CHOUDHURY

MD. K ISLAM

DY.S.G.I.

30 [MFA/34/2023](#)
WITH LCR, FIXED

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LEAVE NOTE OF ADVOCATES FOR 29/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
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38)	MR. M R SODIAL	29-04-2025	To	04-05-2025
39)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday, 29th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/1281/2024 WITH LCR 1 FILE (SCANNED COPY), OFFICE NOTE, B/O in CrI.Rev.P./324/2024 WITH CrI.Rev.P./324/2024	ABDUR RAHIM Versus ABDUL MATIN BARBHUIYA AND ANR	MR. M KHAN	MR. B U LASKAR PP, ASSAM
		ABDUL MATIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. B U LASKAR	MR. M KHAN (R-2) MR. A K DAS (R-2) MS. J AKTAR (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/04/2025

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[For Tuesday,29th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
42	Crl.Rev.P./138/2025 B/O	SHAHANUR ALOM AHMED Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR. SURAJIT DAS MR A BASUMATARY	PP, ASSAM
BAIL HEARING (BA)				
43	Bail Appln./23/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAYANTA PATIR AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
44	Bail Appln./1055/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD AHMED ALI Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	MR. A PHUKAN, AMICUS CURIAE, R-2 PP, ASSAM
BAIL HEARING				
45	AB/792/2025 WITH OFFICE NOTE, FIXED	MR ABDUL HASIB Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MR R KASHYAP MR. A AHAD	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
45	Bail Appln./1013/2025 BA 3719/2024(D/O), WITH CASE RECORD (SCANNED COPY), B/O	ABUL HASAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
BAIL HEARING				
46	AB/282/2025 WITH OFFICE NOTE, FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. S S AHMED	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
22	CRP/178/2018 (AT 10:30 AM)	DINARAM SAIKIA AND 9 ORS. Versus SIVASAGAR MISING CULTURAL ORGANIZATION	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
HEARING				
23	MFA/115/2013 WITH LCR, FIXED	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR. DIVYANSH RATHI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
24	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
25	WITH MFA/8/2015 WITH LCR	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL MR. DIVYANSH RATHI	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
26	MACApp./213/2016 WITH LCR, FIXED	SMT KANAKLATA HAZARIKA GOGOI Versus ORIENTAL INSURANCE COMPANY LTD and ANR	MR.I A TALUKDAR MS.P BARMAN	MS.R D MOZUMDARR-1 MS.C MOZUMDAR(R-1)
	WITH CO/5/2019 in MACApp./213/2016	ORIENTAL INSURANCE COMPANY LTD Versus SMT KANAKLATA HAZARIKA GOGOI AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. I A TALUKDAR MR. M DUTTA (R-3) MR. M DUTTA (R-3) MR K M BORA (R-3)

27	MACApp./394/2016 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus MD ABUL HUSSAIN and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R5) MR. N HAQUE (R2, R4) MR. N ISLAM (R2, R4) MS. M BARMAN MR. A K AZAD (R2, R4) MR R B ISLAM (R2, R4) MR. M ISLAM MR M HUSSAIN (R2, R4) MR. N KALITA (R5) MR. S DUTTA (R5) MR. S DUTTA (R5) MR. C SHARMA (R5) MR. M A AHMED (R2, R4)
28	WITH MACApp./392/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R5) MR. N HAQUE (R4) MR. R K BHATRA (R5) MR A A DEWAN (R2) MR. N ISLAM (R4) MR. R ISLAM (R2) MS. D GHOSH (R1) MR. A K AZAD (R4) MR R B ISLAM (R4) MR. M ISLAM (R1) MR M HUSSAIN (R4) MS. P HUJURI (R5) MR. M A AHMED (R4)
	WITH I.A.(Civil)/3671/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3672/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3673/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
29	WITH MACApp./393/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R6) MR. N HAQUE (R4) MR. R K BHATRA (R6) MR A A DEWAN (R2) MR. N ISLAM (R4) MS. M BARMAN (R1) MR. R ISLAM (R2) MR. A K AZAD (R4) MR R B ISLAM (R4) MR. M ISLAM (R1) MR M HUSSAIN (R4) MS. P HUJURI (R6) MR. M A AHMED (R4)
	WITH I.A.(Civil)/3663/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3664/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3665/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA

30	MACApp./5/2022 WITH LCR, FIXED	THE UNITED INSURANCE COMPANY LIMITED Versus SRI MANORANJAN SINGHA AND 5 ORS.	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. A R AGARWALA(R-1) MR. R GOSWAMI (R2) MS. M R DEVI (R3) MR. V N UPADHYAY (R-5,6) MS. P BORTHAKUR (R2) MS P MISHRA (R-5,6) T RAMCHIARY (R-5,6) MR A AGARWALA((R-1)
	WITH I.A.(Civil)/1324/2025 in MACApp./5/2022	THE UNITED INSURANCE COMPANY LIMITED Versus SRI MANORANJAN SINGHA AND 5 ORS	MR. A DUTTA MR. M DUTTA MS S DEV	MR. A R AGARWALA(R-1) MR. R GOSWAMI (R2) MS. M R DEVI (R3) MR. V N UPADHYAY (R-5,6) MS. P BORTHAKUR (R2) MS P MISHRA (R-5,6) T RAMCHIARY (R-5,6) MR. A AGARWALA
31	MACApp./251/2023 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus PRAFULLA KONWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	S KHAN (R-1) MR. K BHATTACHARJEE (R-1) MR. N BORUAH
	WITH I.A.(Civil)/899/2025 in MACApp./251/2023	SRI PRAFULLA KONWAR Versus ORIENTAL INSURANCE COMPANY LTD		
32	WITH MACApp./195/2024	PRAFULLA KONWAR Versus SAROJ DEVI RATHI AND 2 ORS. A	MR. K BHATTACHARJEE MS B TALUKDAR	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR(R-3) MR. S P SHARMA(R-3)

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LEAVE NOTE OF ADVOCATES FOR 29/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
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32)	MS B DUTTA	28-04-2025	To	29-04-2025
33)	MR. A M DUTTA	28-04-2025	To	29-04-2025
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37)	MR. A BISWAS	30-04-2025	To	02-05-2025
38)	MR. M R SODIAL	29-04-2025	To	04-05-2025
39)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday, 29th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/558/2025 FIXED, BY SLIP	RIPON UDDIN BARBHUIYA AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM G UDDIN (R5) MR. A UDDIN (R5) P ADHIKARI (R5) DY.S.G.I. SC, NHIDC MR. H. SARMA, (R-3 & R-4), ADDL. SR. GA, ASSAM
28	WP(C)/651/2025 FIXED	M/S SAI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM MS. M BHATTACHARJEE, (R-5) MS. D BHARALI, (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/519/2025 in WP(C)/651/2025	MS REEVRAJ ENTERPRISE Versus M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR
29	WITH WP(C)/653/2025	M/S RAHUL ENTERPRISE Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM MR J C GAUR (R7) SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 29/04/2025

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[For Tuesday,29th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, RFA, RSA AND BAIL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
41 Bail Appln./1159/2025 B/O	HANMANT JADHAV ALIAS HENMANT ANNAD RAO JADHAV ALIAS RAJU Versus THE STATE OF ASSAM	MR B DEORI	PP, ASSAM
MOTION			
42 WP(C)/2135/2025 (CONNECTED WITH ITEM NO. 18 IN THE DAILY CAUSE LIST), FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. M AHMED MD I H LASKAR MR. D J DAS	GA, ASSAM SC, FINANCE SC, HEALTH
BAIL HEARING (BA)			
43 Bail Appln./540/2025 WITH CASE RECORD(SCANNED COPY), BY SLIP	AMINUR ISLAM @ SUKUR @ SHAKUR MIYAN Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	MS. N KAKATI, STANDING COUNSEL, NCB PP, ASSAM
44 Bail Appln./1181/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RIJU BRATA BARUAH Versus THE STATE OF ASSAM AND ANR	MR N RAY N N HUSSAIN	PP, ASSAM
45 Bail Appln./1294/2025 FIXED	DHANMANI DAS Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
BAIL HEARING			
46 AB/886/2025 BY SLIP	SRI SUMEN PAUL Versus THE STATE THROUGH CBI REPRESENTED BY THE RETAINER COUNSEL, CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI
WITH 47 AB/804/2025	SRI PINKU KUMAR Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	RC, CBI
WITH 48 AB/845/2025	SRI PINKU KUMAR Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, C B I
WITH 49 AB/859/2025	SRI JADAB PAUL Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 29/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,29th April 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

11	Crl.A./324/2022 2 Y 6 M 17 D :WITH LCR 4 FILES, P.B.-1, B/O	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR TUESDAY, THE 29TH DAY OF APRIL, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

- | | | |
|---|--|------------|
| 1. IA(C) 93/2025
(IN REVIEW PETN
03/2025) | THE STATE OF AP AND
2 ORS.
VERSUS
KAMPU DOLO@KOMPU
DOLO AND 2 ORS. | YOMI RIRAM |
|---|--|------------|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR TUESDAY, THE 29TH DAY OF APRIL, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

- | | | | |
|---|---|--|---|
| 1. ELECTION
6/2024
(FIXED) | PET. NYAMAR KARBAK
VERSUS
PESI JILEN | MARTO KATO
KEEKELOYA
NYALI SORA
JUMGE KARBAK
M TANGA | ROMJIR RAKSHAP
BOMNYA KAMDAK
TAKOM ROLENG |
| WITH
IA(C) 114/2025
IN ELECTION PET.
6/2024 | PESI JILEN
VERSUS
NYAMAR KARBAK | ROMJIR RAKSHAP | MARTO KATO |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR TUESDAY, THE 29TH DAY OF APRIL, 2025]

BEFORE

HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAIR

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

JUDGEMENT

1.	CRL.PET. 115/2023	PRATYAY MAJEE AND 2 ORS VERSUS THE UNION OF INDIA	JUNGAM JINI BINTER PICHA TAO TARIN K DAS	MARTO KATO DSGI
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WITH

2.	CRL.PET. 114/2023	M/S CAPLET INDIA PVT. LTD AND 4 ORS VERSUS THE UNION OF INDIA	JUNGAM JINI BINTER PICHA TAO TARIN D DAS, SR.ADVOCATE K DAS	MARTO KATO DSGI
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR TUESDAY, THE 29TH DAY OF APRIL, 2025]

BEFORE

HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAIR

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

JUDGEMENT

1. MAC.APP. 2/2024	UNITED INDIA INSURANCE CO. LTD VERSUS SH LALZAWMLIANA AND 7 ORS.	MR K LALDINLIANA MR. R. LALRUATFELA	MR.C LALFAKZUALA FOR R1-R5 MR. JOSEPH LALCHHANHIMA RENTHLEI FOR R6 MR. JOHNY L TOCHHAWNG FOR R6 MS. LALRINAWMI TLAU MS. H. LALROSANGI MS. K.NUKEI SANDY ROSE
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